

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No.162 of 2015 (SZ)

Applicant (s)

Respondents

V.Sankara Subramanian
Manur P.O., Tirunelveli
Secretary

Vs. The Union of India, rep. by Secretary
to Government, Ministry of
Environment and Forests,
Department, New Delhi and others

Legal Practitioners for Applicant (s)

Legal Practitioners for Respondents

Mr.S.Muthu Vairam

Mr.M.K.Subramanian & P.Velmani
for R2
Mrs. Me.Saraswathy for R1 & R3
Mrs.Yasmeen Ali for R4
M/s.Iyer & Thomas, H.Karthik Seshadri
Elizabeth Shankar
R. Vidhya Shankar, P. Rajaji for R5

Note of the Registry	Orders of the Tribunal
Item No.18	<p>Date: 2nd August, 2017</p> <p>At the request of the learned counsel appearing for the applicant, post this application on 23.10.2017.</p> <p style="text-align: right;">....., JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....EM (Shri P.S. Rao)</p>